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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA 2179/2000

New Delhi this the 19th day of December, 2000

Hon'ble Shri S.R. Adige, Vice Chairman(A)  
Hon'ble Dr.A.Vedavalli, Member (J)

Dr.Anupam  
W/O Dr.Mukesh Goel  
R/O 724/B-4, Ekta gardens, Plot 9,  
IP Extension, Delhi 92

working as Sr.Resident  
Dept.of Cardiology,  
G.B.Pant Hospital,  
New Delhi-2

.. Applicant

(By Advocate Shri Bhaskar Bhardwaj )

versus

1. Lt.Governor through Chief Secretary  
NCT of Delhi, Raj Niwas, Raj Niwas  
Marg,Delhi.
2. Secretary(Medical),  
Govt.of NCT of Delhi  
5 Sham Nath Marg,Delhi.
3. Director(Administration),  
G.B.Pant Hospital,  
New Delhi-2
4. Director  
G.B.Pant Hospital, New Delhi-2

.. Respondents

O R D E R (ORAL)

Hon'ble Sh.S.R. Adige, Vice Chairman(A)

Shri Bhardwaj prays for and is allowed permission to withdraw the OA as he states that he has not received any instructions from his client.

2. Prayer is allowed. O.A. is dismissed as withdrawn.

A Vedavalli  
(Dr.A. Vedavalli)  
Member(J)

S.R. Adige  
( S.R. Adige )  
Vice Chairman(A)

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